निपाधन प्रबंधन महानिदेशालय

DIRECTORATE GENERAL OF PERFORMANCE MANAGEMENT

सीमा शुल्क, केंद्रीय उत्पाद शुल्क एवं सेवा कर

CUSTOMS, CENTRAL EXCISE & SERVICE TAX

नई दिल्ली-110002

NEW DELHI-110 002

ई-मेल/E-mail: Aeo.India@icegate.gov.in

दूरभाष/Tel- 011-23379217, 23370945; फैक्स/FAX- 011-23705673

फा.सं./F.No.1380/276/2017

दिनांक/Date:05.07.2017

सेवामें/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो / The Director General, Narcotics Control Bureau,
   गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं° 1/ West Block, No. 1,
   विंग नं° 5 / Wing No. 5, आर. के. पुरुम / R.K Puram, नई दिल्ली / New Delhi -110066

2. महानिदेशक, राजस्थान आसूचना मंदिरशालय, 'डी' ब्लॉक, आ.पी. भवन, आ.पी. एस्टेट, नई दिल्ली-110002 /
   The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P. Bhawan,
   I.P. Estate, New Delhi -110002

3. महानिदेशक, केंद्रीय उत्पाद शुल्क आसूचना मंदिरशालय, वेस्ट ब्लॉक VIII, विंग नं° VI, दुसरी मंजिल,
   आर. के. पुरुम, नई दिल्ली -110066/
   The Director General, Directorate General of Central Excise Intelligence, West
   Block VIII, Wing No. VI, 2nd Floor, R. K Puram, New Delhi -110066

4. आयुक्त, विधि कार्य निदेशालय / वॉयशी मंजिल, राजेंद्र भवन, 210 – दीनदयाल उपाध्याय मार्ग, नई
   दिल्ली-110002
   The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan,
   210, Deendayal Upadhyay Marg, New Delhi -11000

5. अपर महानिदेशक, प्रणाली महानिदेशालय, जोखिम प्रबंधन प्रबंध, विविधदास ठाकरे मार्ग, सामने
   पाटकर हॉल, न्यू मरिन लाइंज, मुम्बई - 400020
   The Additional Director General, Directorate General of Systems, Risk
   Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New
   Marin Lines, Mumbai-400020

6. मुख्य आयुक्त (सभी) /
   All Chief Commissioners,
   सीमा शुल्क, सीमा शुल्क (प्रिवेटिव), केंद्रीय उत्पाद शुल्क, केंद्रीय उत्पाद शुल्क (ऑडिट), सेवा
   कर, सेवा कर (ऑडिट) और नार्ज टेक्स के परिसंहित/ Customs, Customs (Prev.), COentral
   Excise, Central Excise (Audit), Service Tax, Service Tax (Audit) and LTUs
विषय/Sub:- मैंसर्स विप्रो जोई हेल्थकेयर प्राइवेट लिमिटेड और पीएलके लॉजिस्टिक्स को ऑप्प्रोवेड इकॉनोमिक ऑपरेटर (AEO) स्टेटस प्रदान करने के संबंध में।

Grant of Authorized Economic Operator (AEO) status to M/s Wipro GE Healthcare Private Limited and PLK Logistics -reg.

सी. बी. ई. सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22/07/2016 (सी. बी. ई. सी. की वेबसाइट पर उपलब्ध) के अनुसार मैंसर्स विप्रो जोई हेल्थकेयर प्राइवेट लिमिटेड और पीएलके लॉजिस्टिक्स ने ए. ई. ओ. प्रमाणपत्र हेतु आवेदन किया है।

M/s Wipro GE Healthcare Private Limited and PLK Logistics have applied for AEO certification in terms of CBEC Circular No. 33/2016-Cus., dated 22/07/2016 (available on CBEC website).

मैंसर्स विप्रो जोई हेल्थकेयर प्राइवेट लिमिटेड और पीएलके लॉजिस्टिक्स के युनिट की सूची एवं इसके बोर्ड ऑफ डायरेक्टर्स/ प्रोप्रिएटर्स/पार्टनर्स/कम्पनी सेक्रेटरी की सूची क्रमशः अनुमानक 'क' और 'ख' के रूप में संलग्न है।

A list of units of M/s Wipro GE Healthcare Private Limited and PLK Logistics and it's Board of Directors/ Proprietors/Partners/Company Secretary is enclosed as annexure- 'A' and 'B' respectively.

इसके अतिरिक्त, यह भी अनुमोदित है कि निम्नलिखित बिंदुओं से संबंधित विवरण इस पत्र की प्रारंभ के 21 दिनों के अंदर डाक द्वारा या उपयुक्त ई-मेल पते पर ई-मेल द्वारा निर्णय प्रबंधन महानिदेशालय की भेज है:-

i. पिछले तीन वित्तीय वर्षों में धोखाधड़ी, जालसाजी, सीधी तस्करी, उत्पाद शुल्क योग्य वस्तुओं के उत्पाद रूप से निपटान अथवा ऐसे मामले जहाँ ग्राहक से तो सेवाकर वसूला गया परंतु सरकार के पास जमा नहीं किया गया, से अंतर्गत मामलों के संबंध में उन्हें जारी किया गए कारण बताओ नोटिस (एस.सी.एन.)।
ii. ये मामले जहाँ आवेदक अथवा इसके वरिष्ठ प्रबंधक के विरुद्ध अभियोजन प्रक्रिया शुरू कर दिया गया है अथवा शुरू करने पर विचार किया जा रहा है।
iii. पिछले तीन वित्तीय वर्षों के दौरान सीमा शुल्क अधिनियम, 1962 के अधीन जारी किए गए सभी कारण बताओ नोटिस (एस.सी.एन.) (उक्त i एवं ii में दर्शाए गए के अतिरिक्त) मामो गई कोई विवादित इंटरटी क्रॉन बैंक क इंकार की मांग है, ऐसी विवादित इंटरटी मांग या क्रॉन बैंक मांग अथवा इंकार की मांग का अनुमान उपलब्ध कराया जाए।
Further, it is also requested that details regarding below mentioned points may be intimated to DGPM positively within 21 days of receipt of this letter vide post or through e-mail address given above:

i. Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case these applicants have come to any adverse notice of the department/ Govt., details may please be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AEO’ status to the applicant.

Moreover, if any incidence of disreputation of the applicant comes to your notice now or in future, the same may also be informed to us.

संलग्नक: अनुलग्नक ‘क’ और ‘ख’
Encl: Annexure- ‘A’ and ‘B’

भवदीय /Yours faithfully,

Sunil Kumar Sinha
A.D.O. कार्यनिक प्रबंधक/AEO Programme Manager

(सुनील कुमार सिन्हा / Sunil Kumar Sinha)
Application Status

**Annexure-A**

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<table>
<thead>
<tr>
<th>1. नाम/Name</th>
<th>WIPRO GE HEALTHCARE PVT. LTD.</th>
</tr>
</thead>
<tbody>
<tr>
<td>2. पता/Address</td>
<td>NO4, KADUGODI INDUSTRIAL AREA</td>
</tr>
<tr>
<td></td>
<td>BANGALORE BENGALURU URBAN KARNATAKA 56006</td>
</tr>
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</table>

3. उस व्यक्ति का नाम व पदनाम जिनका फोटो ग्राफ अपलोड किया गया है। Name and Designation of the signatory applicant whose photograph has been uploaded

   MS. SOUNDARYA M
   SR. FINANCE MANAGER

4. ब्रांच/डिवीज़न/इकाई का पता, यदि कोई हो
   Address of the Branch/Div./Unit if any
   *** As per Branch List enclosed ***

5. **आईसीएए नंबर/IEC Number**
   0390017779

6. जारी करने की तिथि/Date Of Issue
   18.05.1999

7. स्थान/खाता सं.(पैन)/PAN
   AAACW1685J

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**Disclaimer:** Note: 1. आईसीएए धारक के नाम, पता एवं मंडल में किसी भी परिवर्तन के मामले में आईसीएए धारक हर सब आम अनमोल परिवर्तन की तारीख 90 दिन की अपेक्षा के बाद समय निर्धारित करने का पाव करना होगा। उसके अतिरिक्त यह परिवर्तनस्वरूप पाना आईसीएए में प्रविष्ट करने हेतु अनुपूर्त करें। In case of any change in the Name/Address or Constitution of IEC holder, the IEC shall cease to be eligible to Import or Export against the IEC after expiry of 90 days from the date of such a change unless the meantime, the consequential changes are effected in the IEC by the concerned Licensing Authority.

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**Office of Jt. Director General of Foreign Trade**

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C & E Wing, Kendriya Sadan 17th Main Road, Koramangala Bangalore 560034

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**BRANCH LIST ANNEXED TO:** File No. 07/04/131/80133/AM18/ Date 18.04.2017

IEC:0390017779 Party : WIPRO GE HEALTHCARE PVT. LTD.
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<tr>
<td>18</td>
<td>JOHN F WELCH TECHNOLOGY CENTRE, PLOT NO. 152, EPWP, PHASE II, BANGALORE, BENGALURU URBAN, KARNATAKA560066</td>
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<td>NO. 71, BRAHMIN MITRA MANDAL SOCIETY, NEAR OLD SHARDA MANDIR, RLY CROSSING, AHMEDABAD, AHMEDABAD, GUJARAT380006</td>
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<td>20</td>
<td>42/1, BEHIND RAGHUNANDAN MANGAL KARYALAYA, TATHAWEDE, KARYALAYA, MAHARASHTRA, PUNE, MAHARASHTRA411033</td>
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<td>41/400, AMMANKOVIL ROAD, NEAR AMMANKOVIL TEMPLE, COchin, ERnakulam, KERALA682035</td>
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<td>24</td>
<td>12/2 AND 13/1B, NO. 176, PATTANDURU AGRAHARA, KRISHNARAJAPURA HOBLI, BANGALORE, BENGALURU URBAN, KARNATAKA560067</td>
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<td>25</td>
<td>C/O. UPS SCS INDIA PVT LTD, XL-3 WAREHOUSE, INLAND CONTAINER DEPOT, BANGALORE, BENGALURU URBAN</td>
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| 26          | KARNATAKA560066  
40/2, SEDARAPET ROAD, THONDAMANTHAM, PUDUCHERRY PUDUKKOTTAI TAMIL NADU605502 |
<p>| 27          | C/O. UPS SCS INDIA PVT LTD, 137, SIPCOT INDUSTRIAL ESTATE, HOSUR KRISHNAGIRI TAMIL NADU635126 |
| 29          | F-110/111, 1ST FLOOR SANGAM TOWERS, CHURCH ROAD JAIPUR JAIPUR RAJASTHAN302001 |
| 30          | 881, SOLITAIRE CORPORATE PARK ANDHERI GHATKOPAR LINK ROAD, MUMBAI MUMBAI MAHARASHTRA400093 |
| 32          | 52A, OKHLA INDUSTRIAL ESTATE PHASE-III SOUTH DELHI110020 |
| 33          | PLOT NO. 122, EXPORT PROMOTION INDL. PARK, PHASE-II, HOODI VILLAGE BANGALORE BENGALURU URBAN KARNATAKA560066 |
| 34          | UNIT-I, 4TH FLOOR, INVENTOR BLDG., INTERNATIONAL TECH PARK BANGALORE BENGALURU URBAN KARNATAKA560066 |
| 35          | 4TH UNIT PHASE V, PLOT NO. 122,EPIP PHASE - II HOODI VILLAGE, WHITEFEILD BANGALORE BENGALURU URBAN KARNATAKA560066 |
| 36          | 7TH FLR, SANTIT TOWER B BLOCK, BRIGADE METROPOLIS, GARUDACHAR PLAYA, MAHADEV BANGALORE BENGALURU URBAN KARNATAKA560048 |
| 38          | 4TH FLR, KAMAK TOWERS, PLOT 12-A SP THIRU VI KA INDUSTRIAL ESTATE, CHENNAI CHENNAI TAMIL NADU600032 |
| 39          | C/O UPS LOGISTICS P.LTD, PLOT NO.A4 SIDCO INDUSTRIAL ESTATE,SY.N.19&amp;20 HOSUR KRISHNAGIRI TAMIL NADU635126 |
| 40          | 18/2, C1,2C2,2C3,1ST FLR, NOMBAL, PULIYAMBEDU VILLAGE, AMABATTUR, TAMILNADU |</p>
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<td>S - 46, GROUND FLOOR, JANATA MARKET RAJOURI GARDEN&lt;br&gt;NEW DELHI&lt;br&gt;WEST&lt;br&gt;DELHI110027</td>
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| 52          | C/O AGILITY LOGISTICS SANKRAIL<br>INDUSTRIAL PARK, MOUZA BHAGABATIPUR<br>PUNE411002
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<td>56</td>
<td>C/O UPS-SCS INDIA PVT LTD B3 Part 1, Indian Logistics Complex THANE THANE MAHARASHTRA 421302</td>
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Date: 26.04.2017
Place: Bangalore

Nita Nair
Foreign Trade Development Officer
## LIST OF DIRECTORS OF WIPRO GE HEALTHCARE PRIVATE LIMITED AS ON 22ND JUNE, 2017

<table>
<thead>
<tr>
<th>DIN</th>
<th>NAME OF DIRECTOR</th>
<th>ADDRESS</th>
<th>Fathers Name</th>
<th>PAN</th>
<th>DATE OF APPOINTMENT</th>
<th>NATIONALITY</th>
<th>DATE OF BIRTH</th>
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<tr>
<td>00234280</td>
<td>AZIM HASHAM PREMJI</td>
<td>MR. AZIM H PREMJI, 75,133,135/1,1136/1, DODDAKANNALLU VILLAGE, SARJAPUR ROAD, BANGALORE, 560035, KARNATAKA, INDIA</td>
<td>Late Mr. M. H. Hasham Premji</td>
<td>AIRPP9181G</td>
<td>30/03/1990</td>
<td>INDIAN</td>
<td>24/07/1945</td>
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<tr>
<td>00016711</td>
<td>SURESH CHANDRA SENAPATY</td>
<td>301, BRISEADE LAVELLE I, LAVELLE ROAD, BANGALORE, 560001, KARNATAKA, INDIA</td>
<td>Later Mr. Talas Narayanmurthy Senapaty</td>
<td>AAISS5825K</td>
<td>25/01/1995</td>
<td>INDIAN</td>
<td>03/03/1957</td>
</tr>
<tr>
<td>00378663</td>
<td>PRATIK KUMAR</td>
<td>421/A PALM MEADOWS 2 PH, WHITEFIELD RD, RAMAGONDANAHALLI, BANGALORE, 560066, KARNATAKA, INDIA</td>
<td>Mr. Moheshwari Prasad</td>
<td>AFJPK0981L</td>
<td>02/05/2002</td>
<td>INDIAN</td>
<td>25/10/1965</td>
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<tr>
<td>02983899</td>
<td>RISHAD AZIM PREMJI</td>
<td>46 F.S. DESAI ROAD, MUMBAI, 400026, MAHARASHTRA, INDIA</td>
<td>Mr. Azim Premji</td>
<td>AAFPR0436G</td>
<td>17/03/2010</td>
<td>INDIAN</td>
<td>09/01/1977</td>
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<tr>
<td>07180839</td>
<td>MUKESH MAKHIA</td>
<td>VILLA NO.83 ADARSH PALM RETREAT, DEVARABISANAHALLI BELLANDUR, BANGALORE, 560103, KARNATAKA, INDIA</td>
<td>Mr. Satya Narayan Rao</td>
<td>AEAPR7573X</td>
<td>01/05/2015</td>
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<td>18/10/1970</td>
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<td>06971826</td>
<td>KARIM KARTI</td>
<td>42 ACADEMY GARDENS, DUCHESES OF BEDFORD WALK, LONDON, W27QQ, UNITED KINGDOM</td>
<td>Mr. Bouchaib Karti</td>
<td>NA</td>
<td>12/09/2014</td>
<td>FRENCH</td>
<td>30/09/1968</td>
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<td>03409115</td>
<td>MUKESH MAKHIA</td>
<td>#415 PALM MEADOWS 11, B NARAYANAPURA VILLAGE, K R PURAM HOBLI RAMAGONDAAHALLI POST, BANGALORE, 560066, KARNATAKA, INDIA</td>
<td>Mr. Girishnath Makhija</td>
<td>ANLP9505A</td>
<td>20/11/2014</td>
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<td>25/01/1970</td>
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<td>07308091</td>
<td>MONISH PATOLAWALA</td>
<td>5803, WOODMERE DRIVE HINSDALE, IL, USA 60521</td>
<td>Mr. Dinesh Pranid Patolawala</td>
<td>NA</td>
<td>04/11/2015</td>
<td>USA</td>
<td>16/08/1969</td>
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<td>07489281</td>
<td>CHARLES PERCY NUGENT</td>
<td>541 E RIE ST # 517 MILWAUKEE, WI 53202 MILWAUKEE USA 53202</td>
<td>Mr. Percy John Nugent</td>
<td>NA</td>
<td>27/04/2016</td>
<td>USA</td>
<td>09/03/1961</td>
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**Company Secretary**

<table>
<thead>
<tr>
<th>DIN</th>
<th>NAME OF DIRECTOR</th>
<th>ADDRESS</th>
<th>Fathers Name</th>
<th>PAN</th>
<th>DATE OF APPOINTMENT</th>
<th>NATIONALITY</th>
<th>DATE OF BIRTH</th>
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<tr>
<td></td>
<td>AMIT GUARISHANKAR PANDEY</td>
<td>FLAT NO 911 SMR VINAY ENDEAVOUR NEAR HOODI CIRCLE. BANGALORE - 560448</td>
<td>Mr. Gaurishankar Pandey</td>
<td>AGQPP0381B</td>
<td>01/12/2016</td>
<td>INDIAN</td>
<td>11/10/1977</td>
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</table>
The Site Address of M/s PLK Logistics (PAN-AGKPM3439R):

List of Offices

1. M/s PLK Logistics
   The Catholic Centre,
   III Floor, Door No. 5,
   Old No. 64, New No. 108,
   Armenian Street,
   Chennai - 600 001

Board of Proprietor with Addresses of M/s PLK Logistics

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name</th>
<th>Father's Name</th>
<th>PAN No.</th>
<th>Postal/ Residential Address</th>
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<tbody>
<tr>
<td>1.</td>
<td>M. Palaniappan</td>
<td>Rm. Muthiah</td>
<td>AGKPM3439R</td>
<td>III Floor, Door No. 5, Old No. 64, New No. 108, Armenian Street, Chennai - 600 001</td>
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